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[SHRI YESHWANTRAO CHAVA] agricultural income of a person having agricultural income will be taxed, the agricultural income will be taken into account.

I do not think there is anything wrong about it.

SIRI SEZHIYAN: Unless you arend the Income Tax Act to include the agricultural income in the total income think your submission will not stand.

SHRI YESHWANTRAO CHAVAN: These are some of the points on which we have taken the highest legal advice available in the Government...

SHRI PILOO MODY: That is only Mr. Gokhale.

SHRI YESHWANTRAO CHAVAN:
But that is good enough for you and me
But also at the same time, a unanimous
recommendation and view of the Law Commission presided, over by a very eminent
jurist like the ex-Chief Justice of the Supreme
Court, Mr. Gajendragadkar......

SHRI JYOTIRMOY BOSU (Diamond harbour): We do not want to cast aspersion on that gentleman.

SHRI YESHWANTRAO CHAVAN: Well, thank God, there is at least somebody saved from your aspersions. I am thank ful to you (Interruption)

SHRI JYOTIRMOY BOSU: What about Foreign Exchange Regulation Bill.

SHRI YESHWANTRAO CHAVAN: We will discuss that here sometime and you, will have an opportunity. But I do not think you are against the aggregation of the incomes.

SHRI JYOTIRMOY BOSU: I am saying why don't you tax the rural rich? You would not do that because your Congress empire will collapse.

SHRI YESHWANTRAO CHAVAN: That is exactly what we are trying to do. You may not agree with it. That is our intention....

SHRI JYOTIRMOY BOSU : It is all an eye-wash.

SHRI YESHWANTRAO CHAVAN: These are some of the important steps that we are taking to remove the disparity between the different income groups. I am trying to justify these budget proposals on the objectives and the tests that I have myself laid down. and if you take all these things into consideration, I can claim that even on the test? that I have laid down before us, it is a step forward but, at the same time, I must say that by these steps we have tried to go forward in that direction. I know by these steps, by one sweep you cannot, achieve everything, because the problems are so great, the problems are so deep-rooted, that ny determined person or any idealist for hat matter, cannot achieve these things overnight. Therefore, my humble mission is that these are the directions which we have set for ourseleves and we have made a very serious and sincere and a major effort to move in this direction. This is the only claim that I can make while pleading with the hon. House to accept this Budget.

SHRI PILOO MODY: All right, we will give you another three years.

7.58 hrs.

DEMANDS* FOR GRANTS ON ACCOUNT (GENERAL), 1973-74

MR. DEPUTY-SPEAKER: Now I shall put the Demands for Grants.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the order paper be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1974, in respect of the heads of demands entered in the second column thereof against Demand Nos. I to 104."

The motion was adopted.

[The Motions for Demands for Grants on Account which were adopted by the Lok Sabha are reproduced below—Ed.]

DEMAND NO 1.—DEPARTMENT OF AGRICULTURE

"That a sum not exceeding Rs. 24,38,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Department of Agriculture"."

DEMAND NO 2 .- AGRICULTURE

"That a sum not exceeding Rs. 14,15,98,000 on Revenue Account and not exceeding Rs. 47,81,27,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Agriculture'."

DEMAND No 3 .- FISHERIES

"That a sum not exceeding Rs. 52,67,000 on Revenue Account and not exceeding Rs. 15,05,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Fisheries'."

DEMAND NO 4.—ANIMAL HUSBANDRY AND DAIRY DEVELOPMENT

"That a sum not exceeding Rs. 55,66,000 on Revenue Account and not exceeding Rs. 2,42,57,000 on Capital Account be granted to the President on Account count, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Animal Husbandry and Dairy Development'."

DEMAND NO 5 .- FOREST

"That a sum not exceeding Rs. 96,88,000 on Revenue Account and not exceeding Rs. 83,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Forest"."

DEMAND NO 6.—PAYMENTS TO INDIAN
COUNCIL OF AGRICULTURAL RESEARCH

"That a sum not exceeding Rs. 5,69,19,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Payments to Indian Council of Agricultural Research'."

DEMAND NO 7.- DEPARTMENT OF FOOD

"That a sum not exceeding Rs.26,86,82,000 on Revenue Account and not exceeding Rs.1,48,84,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Food'."

DEMAND NO 8.—DEPARTMENT OF COM-MUNITY DEVELOPMENT

"That a sum not exceeding Rs. 9,38,24,000 on Revenue Account and not exceeding Rs. 1,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Community Development'."

DEMAND NO 9.—DEPARTMENT OF CO-OPERATION

"That a sum not exceeding Rs. 55,80,000 on Revenue Account and not exceeding Rs. 6,10,09,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Co-operation'."

DEMAND NO 10.—DEPARTMENT OF FOREIGN TRADE

"That a sum not exceeding Rs. 82,73,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Department of Foreign Trade'."

DEMAND No. 11.-FOREIGN TRADE

"That a sum not exceeding Rs. 23,31,00,000 on Revenue Account and not exceeding Rs. 7,00,000,000 on Capital Account be granted to the President, on account, for or towards derfraying the charges during the year ending on the 31st day of March, 1974 in respect of Foreign Trade'."

DEMAND NO. 12—EXPORT ORIENTED INDUSTRIES

"That a sum not extending Rs. 1,51,36,000 on Revenue Account and not exceeding Rs. 1,35,61,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Export Oriented Industries."

DEMAND NO. 13—DEPARTMENT OF INTERNAL TRADE

"That a sum not exceeding Rs. 2,71,62,000 on Revenue Account and not exceeding Rs. 1,40,87,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Internal Trade'."

DEMAND NO. 14—MINISTRY OF COMMU-NICATIONS

"That a sum not exceeding Rs. 12,68,000 on Revenue Account and not exceeding Rs. 32,17,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Communications'."

DEMAND No. 15—OVERSEAS COMMUNICA-TIONS SERVICE

"That a sum not exceeding Rs. 99,43,000 on Revenue Account and not exceeding Rs. 31,13,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Overeseas Communications Service"."

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DEMAND NO. 16—POSTS AND TELEGRAPHS— WORKING EXPENSES

"That a sum not exceeding Rs. 53,21,73,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Posts and Telegraphs—Working Expenses"."

DEMAND NO. 17—POSTS AND TELEGRAPHS—
DIVIDEND TO GENERAL REVENUES' APPROPRIATION TO RESERVE FUNDS AND REPAYMENT OF LOANS FROM GENERAL
REVENUES

"That a sum not exceeding Rs. 11,49,77,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Posts and Telegraphs—Dividend to General Revenues' Appropriations to Reserve Funds and Repayment of Loans from General Revenues'."

DEMAND NO. 18—CAPITAL OUTLAY ON POSTS AND TELEGRAPHS (NOT MET FROM REVENUE)

"That a sum not exceeding Rs. 17,77,84,000 on Capital Account be granted to the President, on account, for or toward defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Capital Outlay on Posts and Telegraph (Not met from Revenue)'."

DEMAND No. 19-MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 21,35,000 on Revenue Account and not exceeding Rs. 4,00,39,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Defence'."

DEMAND No. 20-DEFENCE SERVICES-ARMY.

"That a sum not exceeding Rs. 1,71,52,83,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Defence Services—Army."

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DEMAND No. 21-DEFENCE SERVICES-NAVY

"That a sum not exceeding Rs. 14,56,83,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Defence Services—Navy'."

DEMAND No. 22—Defence Services— Air Force

"That a sum not exceeding Rs. 55,14,33,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Defence Services—Air Force'."

DEMAND No. 23—DEFENCE' SERVICES— PENSIONS, ETC.

"That a sum not exceeding Rs. 10,06,67,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Defence Services—Pensions, etc.'"

DEMAND NO. 24-DEFENCE CAPITAL OUTLAY

"That a sum not exceeding Rs. 32,67,67,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Defence Capital Outlay."

DEMAND No. 25—DEPARTMENT OF EDUCA-TION

44.30,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Education'."

DEMAND No. 26-EDUCATION

"That a sum not exceeding Rs.

19,59,79,000 on Revenue Account and not
exceeding Rs. 17,70,000 on Capital Account be
granted to the President, on account, for or
twards defraying the charges during the year

ending on the 31st day of March, 1974 in respect of 'Education'."

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DEMAND No. 27—DEPARTMENT OF SOCIAL WELFARE

"That a sum not exceeding Rs. 4,41,91,000 on Revenue Account and not exceeding Rs. 83,000 on Capital account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Social Welfare'."

DEMAND No. 28—MINISTRY OF EXTER-NAL AFFAIRS

"That a sum not exceeding Rs.13,71,55,000 on Revenue Account and not exceeding Rs. 30,00,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Ministry of External Affairs'."

DEMAND No. 29-MINISTRY OF FINANCE

"That a sum not exceeding Rs. 3,50,49,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Finance'."

DEMAND No. 30-CUSTOMS

"That a sum not exceeding Rs. 2,18,48,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Customs'."

DEMAND No. 31.—Union Excise Duties

"That a sum not exceeding Rs. 3,91,51,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Union Excise Duties'."

DEMAND NO. 32-TAXES ON INCOME, ETC.

"That a sum not exceeding Rs. 3,98,18,000 on Revenue Account be granted

to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Taxes on Income etc."

D' MAND NO 33-STAMPS

"That a sum not exceeding Rs 93,04,000 on Revenue Account and not exceeding Rs 13,13,000 on Capital Account be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of Match, 1974 in respect of 'Stamps'."

DEMAND NO 34-AUDIT

"That a sum not exceeding Rs 7,43,34,000 on Revenue Account he granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Audit'"

DEMAND NO 35—CURRENCY COINAGE AND MINT

"That a sum not exceeding Rs 3,48,37,000 on Revenue Account and not exceeding Rs 4,31,98,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Currency, Coinage and Mint'"

DEMAND NO 36-PENSIONS

"That a sum not exceeding Rs. 3,55,02,000 on Revenue Account and not exceeding Rs 1,18 70,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Pensions" "

DIMAND NO 37—OPH M AND ALKALOID FACTORITS

"That a sum not exceeding Rs. 8,70,97 000 on Revenue Account and not exceeding Rs. 9,53,000 on Capital Account be granted to the President on account, for or toward defraving the charges during the year ending on the 31st day of March, 1974 in respect of 'Opnim and Alkaloid Factories'."

DEMAND NO 38—TRANSPERS TO STATE AND UNION FERRITORY GOVERNMENTS

"That a sum not exceeding Rs. 58,17 17,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March 1974 in respect of 'Transfers to State and Union Territory Governments'."

DEMAND NO 39-OTHER EXPLAITURE OF THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 47,85,55,000 on Revenue Account and not exceeding Rs 10.95.62,000 on Capital Account be granted to the President, on a count, for or towards defraying the charges during the year ending on the 31-st lay of March, 1974 in respect of Other Lapen little of the Ministry of Finance."

DI MAND NO 40-LOANS 10 GOVERNMENT SERVANIS ETC

"That a sum not exceeding Rs. II 57,51 000 on Cipital Account of granted to the Piesi lent on account, for or towards deflaying the charges during the year ending on the 31st day of March, 1974 in respect of Loans to Government Servants etc."

Demand No 41-MINISTRY OF HIALTH AND FAMILY PLANNING

"That a sum not exceeding Rs 24,44,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Health and Family Planning'"

DEMAND NO 42-MEDICAL AND PUBLIC HEALTH

"That a sum not exceeding Rs 7,90.43 000 on Revenue Account and not exceeding Rs 3 92 33,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Medical and Public Health'."

DEMAND No. 43-FAMILY PLANNING

"That a sum not exceeding Rs. 9,07,38,000 on Revenue Account and not exceeding Rs. 79,73,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Family Planning'."

DEMAND No. 41-MINISTRY OF HEAVY INDUSTRY

"That a sum not exceeding Rs. 2,10,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Heavy Industry'."

DEMAND No. 45-HEAVY INDUSTRIES

"That a sum not exceeding Rs. 90,45,000 on Revenue Account and not exceeding Rs. 8,61,77,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Heavy Industries'."

DEMAND No. 46-MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 28,94,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Home Affairs'."

DEMAND No. 47-CABINET

"That a sum not exceeding Rs. 16,70,000 on Revenue Account be granted to the President, on account, for or lowards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Cabinet'."

DEMAND No. 49—DEPAREMENT OF PER-SONNEL AND ADMINISTRATIVE REFORMS

"That a sum not exceeding Rs. 82,84,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year enting on the 31st day of March, 1974 in respect

'Department of Personnel and A'ministrative Reforms'."

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DEMAND NO. 49-POLICE

"That a sum in exceeding Rs. 20,46,49,000 on Revenue Account and not exceeding Rs. 42,08,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of Much, 1974 in respect of 'Police'."

DEMAND No. 50-CENSUS

"That a sum not exceeding Rs. 57,96,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Census'."

DEMAND No. 51—OTHER EXPENDITURE OF THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 11,21,49,000 on Revenue Account and not exceeding Rs. 2,10,52,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Other Expenditure of the Ministry of Home Affairs'."

DEMAND NO 52-DELHI

"That a sum not exceeding Rs.13,04,20,000 on Revenue Account and not exceeding Rs. 5,79,98,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Delhi'."

DEMAND No. 53-CHANDIGARH

"That a sum not exceeding Rs. 1,60,18,000 on Revenue Account and not exceeding Rs. 63,65,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Chandigarh"."

DEMAND NO. 5.—ANII AN AND NICOBAR LANDS

"That a sum not exceeding Rs 2,30,58,000 on Revenue Account and not exceeding Rs. 84,06,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974, in respect of 'Andaman and Nicobar Islands'."

DEMAND No. 55-ARUNACHAL PRADESH

"That a sum not exceeding Rs 2,90,13,000 on Revenue Account and not exceeding Rs. 1,07,94,000 on Capital Account be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of Maich, 1974 in respect of 'Arunachal Pradesh'"

DHMAND NO 56 - DADRA AND NAGAR HAVELI

on Revenue Account and not exceeding Rs. 12,59 000 on Revenue Account and not exceeding Rs. 6,77,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Dadra and Nagar Ilaveli' "

DEMAND NO 57-LACCADIVE, MINICOY AND AMINDIVI ISLANDS

on Revenue Account and not exceeding Rs. 7,80,000 on Revenue Account and not exceeding Rs. 7,80,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Laccadive, Minicov and Amindiou Islands'"

DEVELOPMENT

"That a sum not exceeding Rs 32,36,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges curing the year ending on the 31st day of March, 1974 in respect of Ministry of Industrial Development'

DEMAND NO 59-INDUSTRIES

"That a sum not exceeding Rs 2,52,27,000 on Revenue Account and not exceeding Rs. 4,83,59,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Industries' "

DEMAND NO 60-MINISTRY OF INFOR-MATION AND BROADCASTING

"That a sum not exceeding Rs. 6,51,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Information and Broadcasting'."

DEMAND NO 61-INFORMATION 'ND PUBLICITY

"That a sun not exceeding Rs 1,73 ~3,000 on Revenue Account and not exceeding Rs. 17,75,000 on capital Account, be granted to the President, on account, for or towards defraving the charges during the year ending on the 31st day of March, 1974 in respect of Information and Publicity"."

DEMAND NO 62-BROADCASTING

"That a sum not exceeding Rs 3,00,47,000 on Revenue Account and not exceeding Rs. 2,44,23,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Broadcasting' "

Demand No 63—Ministry of Irrigation and Power

"That a sum not exceeding Rs 1,65,87,000 on Revenue Account be granted to the President, on account, for or towards defraying the charge, during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Irrigation and Power'."

DEMAND No. 64—IRRIGATION AND FLOOD CONTROL SCHEMES

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"That a sum not exceeding Rs.2, 58,96,000 on Revenue Account and not exceeding Rs. I, 40, 27, 000 on Capital Account be granted to the President, on a count for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Irrigation and Flood Control Schemes'."

DEMAND No. 65-Power Schemes

"That a sum not exceeding Rs. 98,22,000 on Revenue Account and not exceeding Rs. 11,26,41,000 on Capital Account be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Power Schemes'."

DEMAND No. 66—DEPARTMENT OF LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 22,55,000 on Revenue Account be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1974 m respect of 'Department of Labour and Employment'."

DEMAND NO. 67-LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 4, 82,56,000 on Revenue Account and not exceeding Rs. 29,92,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Labour and Employment"."

DEMAND No. 68—DEPARTMENT OF RE-HABILITATION

"That a sum not exceeding Rs. 10,86,42,000 on Revenue Account and not ecxeeding Rs. 1,56,68,000 on Capital Account be ganted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March,1974 in respect of Department of Rehabilitation."

DEMAND No. 69-MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS

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"That a sum not exceeding Rs. 1,28,47,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Law, Justice and Company Affairs'.'

DEMAND NO. 70-ADMINISTRATION OF JUSTICE

"That a sum not exceeding Rs. 43,000 on Revenue Account be granted to the President on account, for or towards defraving the charges during the year ending on the 31st day of March, 1974 in respect of 'Administration of Justice'."

DEMAND No. 71—MINISTRY OF PETR) LBUM AND CHEMICALS

"That a sum not exceeding Rs. 10,40,000 on Revenue Account and not exceeding Rs. 36,15,18,000 on Capital Account be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March,1974 in respect of 'Ministry of Petroleum and Chemicals'."

DEMAND No. 72-MINISTRY OF PLANNING

"That a sum not exceeding Rs. 1,01,000 on Revenue account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Planning'."

DEMAND No. 73-STATISTICS

"That a sum not exceeding Rs. 94,16,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Statistics'."

DEMAND No. 74-PLANNING COMMISSION

"That a sum not exceeding Rs. 33,80,000 on Revenue Account be granted to the President account, for or towards defraying the charges during the year ending on the aist day of March, 1974 in respect of 'Planning Commission'."

DIMAND No. 75—MINISTRY OF SHIPPING AND IRANSPORT

"That a sum not exceeding Rs 27,85 000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Shipping and I ransport' "

DEMAND NO 76-ROADS

"That a sum not exceeding Rs 10,91,66,000 on Revenue Account and not ecxeeding Rs 17,49,43,000 on Capital Account be granted to the President, on account, for or towards deliraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Roads'."

DEMAND No. 77—PORTS, LIGHTHOUSES AND SHIPPING

"That a sum not exceeding Rs 2,61 29,000 on Revenue Account and not exceeding Rs 20,55,95,000 on Capital Account be granted to the President, on account for or towar s defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ports, Lighthouses and Shipping'."

DEMAND NO. 78—ROAD AND INLAND WATER TRANSPORT

"That a sum not exceeding Rs. 2,65,22,000 on Revenve Account and not exceeding Rs. 1,89,44,000 on Capital Account be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Road and Inland Water Transport'.'

DEMAND NO 79-DEPARTMENT OF STELL

"That a sum not exceeding Rs 2,12,02,000 on Revenue Account and not exceeding Rs 29,19 79,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Department of Steel."

DEMAND No. 80-TIPARTMENT OF MINES

"That a sum not exceeding Rs. 3,33,27,000 on Revenue Account and not exceeding Rs. 17,24,19,000 on Capital Account be granted to the President, on account, for or towards defraving the chrages during the year ending on the 31st day of March, 1974 in respect of 'Department of Mines'."

DI MAND NO 81-GFOI OGICAL SURVEY

"That a sum not exceeding Rs 2,39,35,000 on Revenue Account be granted to the President, on account, f r or towards defraying the chaiges during the year ending on the 31st day of March, 1974 in respect of 'Geological Survey'."

DEMAND No. 82—MINISTRY OF FOURISM AND CIVIL AVIATION

"That a sum not exceeding Rs. 5,06,000 on Revenue Account be granted to the President on account, for or towards diamag the sharges during the year ending on the 31st day of March, 1974 m respect of 'Ministry of Tourism and Civil Aviation'"

DI MAND NO 83-METEOROLOGY

"That a sum not exceeing Rs 1,13,44,000 on Revenue Account and not exceeding Rs. 9,20,000 on Capital Account be granted to he President, on account, for or towards de fraying te charges during the year ending on the 31st day of March, 1974 in respect of 'Meteorology'."

DEMAND NO 84-AVIATION

"That a sum not exceeding R, 2,49,87,000 on Revenue Account and not exceeding Rs 3,37,08,000 on Capital Account be granted to the Presi ent, on account, for or towards defraving the charges during the year ending on the 31st day of March, 1974 in respect of 'Aviation'."

DEMAND NO 85-TOURISM

"That a sum not exceeding Rs. 50,63 00 on Revenue Account and not exceeding Rs 50,83,000 on Capital Account be granted to 'he President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Tourism'

1973-74

DEMAND No. 86—MINISTRY OF WORKS AND HOUSING

"That a sum not exceeding Rs. 7,22,99,000 on Revenue Account and not exceeding Rs. 42,39,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Ministry of Works and Housing'."

DEMAND No. 87-PUBLIC WORKS

"That a sum not exceeding Rs. 8,93,22,000 on Revenue Account and not exceeding Rs. 3,33,09,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Public Works'."

DEMAND No. 88-STATIONERY & PRINTING

"That a sum not exceeding Rs. 2,98,47,000 on Revenue Account be granted to the President. on account, for or towards defraying the charges during the vear ending on the 31st day of March, 1974 in respect of 'Stationery and Printing'."

DEMAND No. 89—DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 5.58,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Atomic Energy'."

DEMAND No. 90—ATOMIC ENERGY RESEARCH AND DEVLLOPMENT

"That a sum not exceeding Rs. 5,07,30,000 on Revenue Account and not exceeding Rs. 4,35,10,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Atomic E 101 gy Research and Development'.

JEMAND No. 91-Nuclear Power Schemes

"That a sum not exceeding Rs. 4,04 96,000 Revenue Account and not exceeding Rs.

4,83,32,000 on Capital account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Nuclear Power Schemes'."

DEMAND No. 92—DEPARTMENT OF CULTURE

"That a sum not exceeding Rs. 1,11,87,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Culture'."

DEMAND No. 93-ARCHAEOLOGY

"That a sum not exceeding Rs. 43,62,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Archaeology'."

DEMAND No. 94—DEPARTMENT OF ELECTRONICS

"That a sum not exceeding Rs. 96.95,000 on Revenue Account and not exceeding Rs. 10,82,000 on Capital Account be granted to the president, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Department of Electronics'."

DEMAND No. 95—Department of Science and Technology

"That a sum not exceeding Rs. 63,87,000 on Revenue Account and not exceeding Rs. 3,41,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Department of Science and Technology"."

DEMAND No. 96-Survey of India

"That a sum not exceeding Rs. 1,60,94,000 on Revenue Account be granted to the President, on account for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Survey of India'."

DEMAND No. 97—Grants to Council of Scientific and Industrial Research

"That a sum not exceeding Rs. 4,03,91,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Grants to Council of Scientific and Industrial Research'."

DEMAND NO. 98-DEPARTMENT OF SPACE

"That a sum not exceeding Rs. 2,00,80,000 on Revenue Account and not exceeding Rs50,73,000 on Capital Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Space'."

DEMAND NO. 99-DEPARTMENT OF SUPPLY

"That a sum not exceeding Rs. 48,33,000 on Revenue Account be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Supply'."

DEMAND No. 100-Supplies & Disposals

"That a sum not exceeding Rs. 81,16,000 on Revenue account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of Supplies and Disposals'."

DEMAND NO. 101-LOK SABHA

"That a sum not exceeding Rs. 51,01,000 on Revenue account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of "Lok Sabha"."

DEMAND No. 102-RAJYA SABHA

"That a sum not exceeding Rs. 19,76,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Rajya Sabha'."

DEMAND NO. 103—DEPARTMENT OF PARLIAMENTARY AFFAIRS

"That a sum not exceeding Rs. 2,44,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in respect of 'Department of Parliamentary Affairs'."

DEMAND No. 104—SECRETARIAT OF THE VICE-PRESIDENT

"That a sum not exceeding Rs. 65,000 on Revenue Account be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1974 in rspect of "Secretariat of the Vice-President"."

18 hrs.

APPROPRIATION (VOTE ON)
ACCOUNT)* BILL, 1973

MR. DEPUTY SPEAKER: Now, we take up Appropriation (Vote on Account) Bill.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I want to oppose.

MR. DEPUTY-SPEAKER: Just a minute. I have your letter, but I do not think your request to oppose the introduction of the Bill is permissible under the Constitution...

SHRI JYOTIRMOY BOSU: How, Sir?

MR. DEPUTY-SPEAKER: I will point out to you.....(Interruptions) Mr. Pandey, you are not helping me in any way—(Interruptions)_h

Order, please. Now, the Demands have been granted by the House. Under Article 114, the Constitutional provision is this It relates to Appropriation Bills. It says;

"As soon as may be after the grants under Article 113 have been made...".

-and here the Grants have been made...

"by the House of the People, there shall be introduced a Bill to provide for the